

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 2

Customs Appeal No. 11957 of 2019- DB

(Arising out of OIO-AHM-CUSTM-000-COM-001-19-20 dated 10.05.2019 passed by
Commissioner of Customs -Ahmedabad)

Shri Vijay R Sanghvi

.....Appellant

M/s. Ratnaveer Stainless Products Pvt Ltd,
E-77, GIDC, Savli(Manjusar)
Vadodara, Gujarat

VERSUS

Commissioner of Customs-Ahmedabad

.....Respondent

Custom House,
Near All India Radio Navrangpura,
Ahmedabad, Gujarat

APPEARANCE:

Shri Saurabh Dixit, Advocate and Shri Parth Rachchh, Advocate appeared for
the Appellant

Shri Aakash Singh, Superintendent (AR) appeared for the Respondent

CORAM:

HON'BLE MEMBER (JUDICIAL), DR. AJAYA KRISHNA VISHVESHA

HON'BLE MEMBER (TECHNICAL), MR. SATENDRA VIKRAM SINGH

DATE OF HEARING: 02.12.2025

DATE OF DECISION: 15.05.2026

The appeal is disposed of. For order, see order of date in Customs
Appeal No.11958 of 2019-DB

**(DR. AJAYA KRISHNA VISHVESHA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**

Bharvi